National Company Law Tribunal

ΑII	lar	าล	b	a	ŀ	B	ρ	n	c	h

CP NO. 81/ALD/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 10.08.2017**

NAME OF THE COMPANY: Tes Kymas Poess PV+ Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act, 1956

Designation Zeyanl Hægne. Adr. Respondents

4) Ajay Bhanot Sr Adv 2) Rajesh Inamdor Adv 3) Abhishek shrivastan Adv & Pelitinen/ D Applicant

CA No.5 in CP No.81/ALD/2014

Parties are represented their respective counsels. Sri Zeyaul Haque filed reply to the impleadment application. A copy thereof is served to the opposite counsel.

Sri Ajay Bhanot, senior Advocate seeks time to file rejoinder on complete and the serior application. The time is granted.

The matter be listed on 7th September, 2017.

Date: 10.08.2017

Shri H.P. Chaturved (Member (Judicial)

Typed by P.K.Jyoti